

# High Court of Jammu and Kashmir at Srinagar

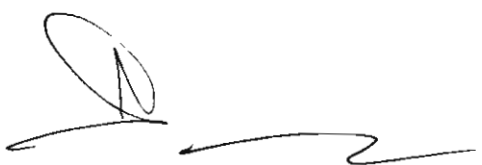
## (Office of the Registrar General)

### NOTIFICATION

No: 595/GS DATED: 15.10.2016

In continuation to this Office Notification No. 510 and 511 dated 04.07.2016 and 12.07.2016 respectively, it is notified for the information of the candidates, whose roll numbers have been mentioned below that they shall appear for the interview for the post of Reader in the Hon'ble High Court advertised vide Notification No. 659 dated 28.12.2012. The interview shall be held at High Court Complex, Srinagar, as per the scheduled date and time shown against each: -


S. No	Roll No.	Date	Time
1	201541	23rd October, 2016	11:00 AM
2	2015171		
3	2015347		
4	2015172		
5	201562		
6	2015599		
7	2015264		
8	2015146		
9	2015229		
10	2015193		
11	201533		
12	2015234		
13	2015188		
14	2015135		
15	2015163		
16	2015249		
17	2015350		
18	2015499		
19	2015244		
20	2015516		



21	2015543	24th October,2016	11:00 AM
22	2015554		
23	2015575		
24	201528		
25	201535		
26	2015276		
27	2015501		
28	2015139		
29	2015304		
30	201516		
31	2015322		
32	2015629		
33	201538		
34	2015211		
35	2015463		
36	201597	25th October,2016	11:00 AM
37	2015118		
38	2015190		
39	2015338		
40	2015571		
41	2015222		
42	2015299		
43	2015205		
44	2015291		
45	2015492		
46	201518		
47	2015167		
48	2015583		
49	2015613		
50	2015541		

The candidates are also directed to bring their original testimonials and photo identity proof in this connection and to report before one hour of the scheduled time at the venue for verification purpose.

By order;

  
 (Ashok Kumar Koul)  
 Registrar General 15-10-2016.

No: 20976-82/GS Dated: 15-10-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar  
... for information of His Lordship
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar  
...for information and with the request to display the same in the High Court premises on various places for information of the all concerned.
5. Director Information, J&K, Srinagar  
...with the request to get the notification published in two English Daily Newspapers having wide circulation in Jammu and Kashmir State as well as through print media.
6. Incharge NIC, Sriangar for uploading the same on the Hon'ble High Court website.

  
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Registrar General  
15.10.2016.